

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 91/(MAH)/2017  
M.A. No. 321/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.

V/s.

M/s. C. Mahendra International Ltd.& Ors.

SECTION OF THE COMPANIES ACT: 213, 241(1), 169(2) of the Companies  
Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

MA 321/2017 in CP No. 91/213, 241(1), 169(2)/NCLT/MB/MAH/2017

None present.

In the interest of justice, list his matter on 16.03.2018.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)